(f) and (g) The Ministry of Health and Family Welfare is not considering such a scheme as Janani Suraksha Yojana which is being implemented in all States and UT's as a centrally sponsored programme under NRHM provides a comprehensive package for safe motherhood including nutrition, complete ante-natal check ups (ANCs), institutional delivery and Post Natal Check-ups (PNCs).

New norms for joining nursing course

†3446. SHRI Y.P. TRIVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether keeping in view the shortage of nurses in Government medical colleges and hospitals, Government has now allowed the married women to take up nursing course;

(b) if so, the date when this permission was given;

(c) the ratio of nursing staff maintained in the hospitals at present;

(d) whether the nurses hesitate to join Government hospitals after getting their nursing diploma; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) Yes.

(b) March, 2007

(c) Availability of nurses per patient varies between 1:5 to 1:60 in different institutions.

(d) No.

(e) Does not arise.

Monitoring of JSY

3447. SHRI DHIRAJ PRASAD SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the monitoring and reporting mechanism under Janani Suraksha Yojana (JSY) is not proper, therefore the reliable information in this regard is not available with the State and district health societies;

(b) if so, whether there is a risk of fraud and irregularities in grant of cash compensation under JSY; and

(c) the action taken in this case, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) The JSY is monitored through several mechanisms, which include regular monthly reviews at all levels, community monitoring, quality assurance, field visits, periodic surveys and evaluation of data, and establishment of grievance redressal cell, payment of cash assistance through cheque and creation of public awareness about the programme. A

†Original notice of the question was received in Hindi.

monthly reporting system has been developed for submitting monthly reports from the sub-centre onwards up to the district level which are consolidated at the State level and sent to the Government of India in the prescribed format. The district and block level accounts managers regularly monitor the accounts and all districts have been advised to maintain proper documentation and to improve quality of reporting.

(b) and (c) In order to avoid delayed payment and other irregularities in the payment of cash assistance under JSY, if any, several steps have been taken which include payment through cheque and display of the list of beneficiaries along with the date of disbursement at the health institutions. If any irregularities in the payment of cash incentives under JSY are reported to this Ministry, instructions are issued to the States to investigate the case and take appropriate remedial action, Central teams also visit the States from time to time to monitor the implementation of JSY and make suggestions for improvement.

Violation of PNDT Act by IT companies

3448. SHRIMATI BRINDA KARAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some Information Technology (IT) companies are giving illegal advertisement in violation to the Pre-natal Diagnostic Techniques (PNDT) Act in their websites;

(b) whether the Ministry has received any complaint on this matter; and

(c) if so, the details of steps taken by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) to (c) Yes. The Department of Information Technology has informed that the Controller of Certifying Authorities (CCA), and authority under the then section 69 of the Information Technology Act, 2000 had directed M/s Google India, M/s Yahoo India and M/s Microsoft (MSN Search Engine) to ensure that no advertisements of sponsored linked in respect of sex selection appear on search results on their websites M/s Google India, M/s Yahoo India and M/s Microsoft responded to such directions. M/s Yahoo India and M/s Microsoft responded to such directions. M/s. Yahoo India and MSN Search Engine stated that their search engine do not provide any sponsored links within India on sex selection or determination. Also they take due diligence to enforce such restriction. M/s Google has responded that their search engine do not allow users from India to search websities relating to prenatal sex determination. In case of an inadvertent slippage, and upon being notified of the presence of a non-complaint advertisement, a prompt and effective action is taken in disabling such sites by them. M/s Google has very clearly State that whenever and advertiser chooses to target users in India, the access to such advertisements is blocked to users with Indian IP address and users searching on the India domain loggers *www.googleco.in.* In addition, Google has developed technology that help implement the advertisement policy by preventing advertisements from appearing on certain "Keywords" on the Google website. The list of such keywords is constantly upgraded and there are on-going efforts to ensure that the list is comprehensive. The list of such keywords which have been blocked from triggering or